

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 22 OF 2012

Dated: 7th February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Saheli Exports Pvt. Ltd.

... Appellant(s)

Versus

Joint Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan &
Ms. Sneha Venkataramani

ORDER

Admit. Issue notice to the Respondents returnable on
23.02.2012. Dasti service is permitted.

Post the matter on **23.02.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/VS